

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.119 of 2020

IN THE MATTER OF:

Vivek Mudgil

...Appellant

Versus

Eninov Systems Pvt. Ltd. & Anr.

...Respondents

For Appellant: Shri Deep Verma, Advocate

For Respondents: Shri Harsh Sethi, Advocate (R-2)

O R D E R
(Virtual Mode)

09.09.2020 Counsel for Respondents seeks time to file Reply. Reply may be filed within 10 days. Rejoinder, if any, may be filed within a week.

 List the Appeal 'for admission (after Notice) hearing' on 29th September, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Dr. Ashok Kumar Mishra)
Member (Technical)

/rs/md